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Title: Regarding taking necessary steps to rectify the deficiencies in the Mudra scheme and ensuring proper implementation.

SHRIMATI BUTTA RENUKA (KURNOOL): I would like to draw the attention of the hon. Minister of Finance with regard to the issue pertaining to Mudra loans. The Government has ambitiously launched the Scheme with a view to assist entrepreneurs taking up non-farm activities. This is, indeed, a good Scheme aimed at providing employment and livelihood to a large section of people.

However, in reality, the expected results are not forthcoming due to lack of active participation from the side of the bankers. Some banks, when approached by the official beneficiaries, are feigning ignorance of the Scheme and some are insisting on collateral as a pre-condition for extending assistance under the Scheme. It is reported that the Scheme has given scope for favouritism, nepotism and discrimination among the participants, even though this has been introduced to assist the needy and make them self-reliant. It is creating a negative feeling on account of the indifferent attitude of the banks.

In the light of the above, I strongly urge upon the hon. Minister of Finance to take immediate steps to rectify the deficiencies in the Scheme and to make it more process-driven, with less scope for discretion and discrimination, and ensure proper implementation of the Scheme so as to benefit the eligible sections of society. Thank you.

HON. SPEAKER: Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Shrimati Butta Renuka.